NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 61-C, D, M, E, N, B, J, F, H of 2016 with TP No. 61/397-398/NCLT/AHM/2016 (New) CA Nos. 55,108,115,141,142,181,12,68,151 of 2015, MA-1 of 2015 With CP No. 16/397-398/CLB/MB/2014 (Old)

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

Dr. Sobhagyamal Jain & Ors.

Sobhagya Hospital & Research Centre Pvt. Ltd.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Kunal Praishnau

Advorate

Resp No. 123 Vill

ORDER

None present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondents no. 1 and 3.

Learned Counsel appearing for Respondents no. 1 and 3 represented that the order dated 22.03.2017 passed by this Tribunal is stayed by the Hon'ble National Company Law Appellate Tribunal in Company Appeal no 215/2017.

Till today the stay order is not brought to my notice by the office.

Hence, list the matter after the appeal is disposed of.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of July, 2017.